

(28) - A

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI




ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/02/2018 AT 12.00 PM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : -
PETITION NUMBER : CP/597/(IB)/2017
NAME OF THE PETITIONER(S) : N. SUBRAMANIAN
NAME OF THE RESPONDENT(S) : ARUNA HOTELS LTD
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------

REPRESENTATION BY WHOM

1)	P. H. ARVINDH PANDIAN Senior Counsel Be Revathi	Counsel for Applicant/ Suspended Director. [ANBALAGAN]	
2)	A. Vidya For M/s. King & Parkridge	Counsel for RB HDFC Bank	
3)	R. SUBRAMANIAN	Counsel for R.D.	

ORDER

In IA/71/IB/2018 filed in CP/597/IB/2017, Applicant present. Counsel for RP present. Counsel for RP is directed to file reply and in the meantime, CoC meeting, if necessary, to be conducted, the same may be done with the leave of this Bench. Counsel for HDFC Bank has sought clarification with regard to the communication dated 05.02.2018 sent by the RP. In this connection, the RP may seek clarification, if any, from the Hon'ble NCLAT. Put up on **21.02.2018 at 10.30 A.M.**

-sd/-
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk